NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.74(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES:

Mr. Vinod Muktinath Sharma

V/s. M/s. Sharma Realty Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398, 58,59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. CS RAHUL CO. SECRETARY

SANA SRABUDD HE for fetherar R. Saha srakuddhe

Rependant

2. Darshan Ashan Advocate for the Petitioner

Order

C.P. No. 74/397-398, 58-59/CLB/MAH/2015

Dated: 02.09.2016

- 1. Ld. Counsels for both the sides are present. Pleadings are stated to be complete
- 2. On the request of the Respondent, the hearing is adjourned to 19.10.2016.
- 3. Date Duly communicated to both parties in the court.

sd/-

Shri M.K. Shrawat Member (Judicial)